

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CA(CAA) – 139(PB)/2017

IN THE MATTER OF:

**Vikas Ecotech Ltd.
And
Vikas Multicorp Ltd.**

.... APPLICANT / PETITIONER

.... RESPONDENT

SECTION:

Under Section 230(1)

Order delivered on 19.01.2018

Coram:

**CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT**

**DEEPA KRISHAN
HON'BLE MEMBER (TECHINCAL)**

PRESENTS:

For the Petitioner(s):-

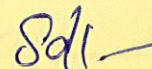
**Mr. Suman Kumar and Mr. Afnaan Siddiqui,
Advocates**

For the Respondent(s):-

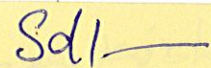
ORDER

Due to paucity of time, the matter could not be taken up for hearing.

List for arguments on 02.02.2018.



**(M. M. KUMAR)
PRESIDENT**



**(DEEPA KRISHAN)
MEMBER (TECHNICAL)**